

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 611
IB-2262(ND)/2019
IA/5740/2020, IA/528/2022, IA/4343/2022

IN THE MATTER OF:

M/s. Venessa Metals and Alloys Pvt. Ltd

...PETITIONER

Vs.

M/s. Terrence Alloys Pvt. Ltd.

...RESPONDENT

Section

U/s 9 of IBC, 2016

Order delivered on 09.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Operational Creditor :

For the Liquidator

:Mr. Brahm Datt Verma, Liquidator
in person

ORDER

Due to paucity of time, the matter is adjourned to **07.08.2024.**

Sd/-
(Rahul Bhatnagar)
Member (T)